

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3334/2012

(From the judgement and order dated 10/02/2012 in CRMP No.1281/2012, of
The HIGH COURT OF GUJARAT AT AHMEDABAD)

RAVINDERSINGH @ RAVI PAVAR Petitioner(s)
VERSUS

STATE OF GUJARAT Respondent(s)
(With appln. for exemption from filing O.T. and office report)

WITH SLP(Crl) NO. 4026 of 2012
(With appln.for issuance of non-bailable warrants of arrest and office
report)

SLP(Crl) NO. 4027 of 2012
(With appln.for issuance of non-bailable warrants of arrest and office
report)

Date: 01/02/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. K.T.S. Tulsi, Sr. Adv.
Mr. Amit Sharma, Adv.

Ms. Hemantika Wahi, Adv.
Ms. Pinky Behra, Adv.
Mr. Aakarshan Aditya, Adv.
Ms. Shubada Deshpande, Adv.

For Respondent(s) Ms. Hemantika Wahi, Adv.

Mr. Uday U. Lalit, Sr. Adv.
Mr. Yogesh Ravani, Adv.
Mr. Shiv Mangal Singh, Adv.
Ms. Abhinandini Sharma, Adv.
Mr. T. Mahipal, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 6th February, 2013.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master